

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 156 of 2013

Dated : 8th January, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Simran Wind Project Pvt. Ltd. & Ors. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Anr. ... Respondent(s)

**Counsel for the Appellant (s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri**

**Counsel for the Respondent(s): Mr. M.S. Ramalingam for R.1
Mr. S.B. Upadhyay, Sr. Adv
Mr. Saustuv P. Pathak for R.2**

ORDER

We have heard the learned counsel for the parties.

Post the matter for filing the Written Submissions and for further submissions on **30.01.2014**.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Ts/ak